GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA UNSTARRED QUESTION No- 2358

ANSWERED ON- 05.08.2022

IMPLEMENTATION OF PMFME

2358. DR. KANIMOZHI NVN SOMU:

Will the MINISTER OF *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government is implementing the Centrally Sponsored Scheme Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) scheme for providing financial, technical and business support for setting up/upgradation of micro food processing enterprises in the country;
- (b) if so, the details thereof;
- (c) whether there is any plan to set up more Food Processing Industries (FPIs) in Tamil Nadu; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

- (a) & (b): Yes Sir, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 Crore. The details of assistance available under the scheme is placed at **Annexure**.
- (c) & (d): MoFPI does not set up Food Processing Industries on its own. However, it assists entrepreneurs in establishing such Industries across the country including Tamil Nadu through its Central Sector Umbrella Scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally sponsored PMFME Scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2358 FOR ANSWER ON 05TH AUGUST, 2022 REGARDING IMPLEMENTATION OF PMFME

The details of assistance available under PMFME Scheme

- (i). Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). Capacity Building: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.